

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

18

C.P No. 1141/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Phoenix Industries Pvt.Ltd

V/s

Concentris Metal Strategies Pvt..Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**CP No. 1141/ I&BP/NCLT/MB/MAH/2017**

First Call : Pass Over : None Present

Second Call : None Present. List this matter on 12.7.2017 with a direction to the  
Petitioner to appear without fail on next date of hearing, failing which, this Petition will be  
dismissed for default.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)